

SHRI N. R. MALKANI: My question has not been answered. Has he to certify to the best of his knowledge or from his personal knowledge?

SHRI MEHR CHAND KHANNA: May I read the wording of the affidavit: "I hereby declare that the information furnished above is true to the best of my knowledge and belief. It is understood that in the event of any of these statements made above are false in material particulars, I shall render myself liable to penal action under the law in force."

\*414. {The questioner (Shri P. S. Rajagopal Naidu) was absent. For answer, vide col. 2325 infra.}

#### MACHINERY FOR TRAINING-cum-PRODUCTION SCHOOL, BHOPAL

\*415. SHRI V. K. DHAGE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Government have recently placed orders in the United Kingdom and in India for the purchase of machinery for the training-cum-production school of the heavy electrical equipment factory at Bhopal; and

(b) when the school is expected to start functioning?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) Yes, Sir; orders for machinery have been placed, from March 1957, for supply both from manufacturers in India and abroad.

(b) During the second half of the year 1958.

SHRI V. K. DHAGE: May I know what is the value of this machinery that has been ordered?

SHRI MANUBHAI SHAH: About Rs. 90 lakhs.

SHRI V. K. DHAGE: What is the cost of the building in which this machinery will be housed?

SHRI MANUBHAI SHAH: Including hostels and dormitories for the boys Rs. 1-2 crores.

श्री राम सहाय : क्या मा० मंत्री महोदय यह बताने की कृपा करेंगे कि इस स्कूल में कितने विद्यार्थी ट्रेनिंग पायेंगे ?

श्री मनु भाई शाह : सात्ताना ६०० लड़के हैं ।

श्री व्यंकट कृष्ण ठगे : क्या उनका सिर्फ एक ही बैच होगा या मुस्तलिक बैच होंगे ?

श्री मनुभाई शाह : दरअसल तो वह चार पांच साल तक चलेगा । कम से कम ८००० लड़कों को ट्रेन करना पड़ेगा ।

SHRI GOPIKRISHNA VIJAIVAR-GIYA: How long after this training will this factory function?

SHRI MANUBHAI SHAH: The expected date is 1960 for the first phase of the programme.

#### SALE OF IMPORTED NEWSPRINT AT HIGH PRICE BY NEWSPAPER ESTABLISHMENTS

\*416. SHRI A. V. KUNHAMBUR: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it has come to notice of Government that certain newspaper establishments secure import licences for large quantities of newsprint and then sell off the newsprint at high prices; and

(b) if so, what steps Government propose to take to stop this practice?

THE MINISTER OF COMMERCE (SHRI N. KANUNGG): (a) Yes, Sir.

(b) These cases are under investigation, and if the charges are proved, appropriate action will be taken.

SHRI A. V. KUNHAMBUR: May I know which are the newspaper establishments which indulge in this sort of practice?

SHRI N. KANUNGO: There have been complaints, which are under investigation, from two areas, Calcutta and Cochin lisensing areas.

SHRI A. V. KUNHAMBUR: May I know whether it is a fact that by this method the bigger newspapers have been getting an undue advantage over the smaller papers?

SHRI N. KANUNGO: No, Sir. Under the present licensing policy, it is not possible.

SHRI PERATH NARAYANAN NAIR: In the interests of the smaller papers and in the light of the Press Commission's recommendations, would Government consider the desirability of having the import of newsprint on the State Trading List?

SHRI N. KANUNGO: It is not necessary, because import is permitted only to the actual users, and in the course of two years we hope that indigenous production will be enough.

#### **IRRIGATION SCHEMES OF KERALA FOR INCLUSION IN THE SECOND FIVE YEAR PLAN**

♦417. SHRI A. V. KUNHAMBUR: Will the Minister of PLANNING be pleased to state:

(a) whether the Government of Kerala has proposed any new irrigation schemes for inclusion in the Second Five Year Plan for that State;

(b) if so, what are the details of those schemes; and

(c) whether the Planning Commission has taken any decision in the matter?

THE DEPUTY MINISTER OF PLANNING (SHRI S. N. MISHRA): (a) and (b). The Government of Kerala have proposed three new irrigation schemes estimated to cost Rs. 546 lakhs for inclusion in the Second Five Year Plan. The provision suggested for these schemes during the Second Five Year Plan is Rs. 54\*58 lakhs.

(c) The proposals are under consideration.

SHRI A. V. KUNHAMBUR: May I know whether in view of the serious food deficit in the State of Kerala, the Government of India will consider the possibility of including these new irrigation schemes in the Second Plan of the State?

SHRI S. N. MISHRA: Sir, we recognise that it is a matter of high priority in the State of Kerala, and this will certainly be kept in mind. Our Adviser recently visited the State and we are awaiting his report on the subject.

SHRI GOPIKRISHNA VIJAIVAR-GIYA: Have other Governments also made similar approaches regarding the inclusion of some schemes?

SHRI S. N. MISHRA: A number of States have made suggestion for the inclusion of irrigation schemes.

\*418 [*The questioner (Shri R. Thanhlira) was absent. For answer, vide cols. 2325-26 infra.*]

#### **ASHOKA HOTEL, NEW DELHI**

♦419. SHRI AMOLAKH CHAND: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) what are the emoluments of the General Manager and other Managers of the Ashoka Hotel, New Delhi; and

(b) what is the period of contract entered into with each one of them?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) and (b). A statement is placed on the Table of the House. [*See Appendix XIX, Annexure No. 49.*]

SHRI AMOLAKH CHAND: May I know the nationality of the General Manager and the other Managers who are serving there?